

Madras. Already the prices of house construction materials are going up. If this surcharge is imposed on coal movement, I am afraid the price of bricks may go up in Madras.

As regards salt, we till now thought that it is a symbol of freedom. But through the Railway Minister we have come to understand that salt is not the symbol of freedom, but it is the symbol of tax. I request the minister to drop this surcharge.

Regarding passenger amenities, last year, the Railway Board came forward allotting Rs. 4 crores. When I participated in the last year's discussion on the railway budget on behalf of my party, I asked for a small public convenience to be constructed on the platform for the convenience of Salem third class passengers. For that, the Railway Board has given a note saying:

"There is, however, no latrine in the third class waiting hall. The feasibility of providing one will be looked into."

I can understand, while the Salem people are asking for a steel plant there, the Central Government coming forward with a note of looking into the feasibility of establishing a steel plant there. But here the Railway Board has come forward with a note saying that to construct a small latrine, they are looking into the feasibility of that. I am very sorry at this state of affairs in the Railway Ministry.

Mr. Deputy-Speaker: He can continue on the next day.

14.29½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-NINTH REPORT

Shri M. L. Dwivedi (Hamirpur): I beg to move:

"That this House agrees with the Seventy-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March, 1966".

Mr. Deputy-Speaker: The question is:

"That this agrees with the Seventy-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March, 1966".

The Motion was adopted

14.30 hrs.

PROHIBITION OF MANUFACTURE AND IMPORT OF HYDROGENATED VEGETABLE OILS BILL*

श्री यशपाल सिंह (कराना): प्रोहिबिशन आफ मैनुफैक्चर एंड इम्पोर्ट ऑफ हाइड्रोजेनेटेड वेजीटेबल आयल्स बिल को प्रस्तुत करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for prohibition of manufacture and import

*Published in Gazette of India Extraordinary Part II, Section 2, dated 4th March, 1966.